

(A3)

Central Administrative Tribunal, Circuit Bench,

Lucknow.

Registration (O.A. No; 279 of 1990(L)

Laloo Singh ... Petitioner  
Vs.  
Union of India & others ... Opp. Parties

Hon'ble Mr. D.K. Agrawal, JM

Hon'ble Mr. K. Obayya, AM

J U D G M E N T

(Delivered by Hon'ble Mr. D.K. Agrawal, JM)

Heard the learned counsel for the applicant.  
The applicant was engaged as 'Khalasi' in the year 1977, 78 and 80 and retrenched in September, 1980. His contention is that persons similarly placed and ranking junior to him have been absorbed by the Railway Administration. Specific data to make out a case in favour of the applicant is not disclosed in the petition. Therefore, we are unable to admit the petition, as prayed for. However, we also find on record a representation dated 20-2-1990, addressed to Lucknow, the Divisional Manager, Railway (Northern), with a copy to the General Manager, Northern Railway, Baroda House, New-Delhi, preferred by the petitioner/applicant alleging <sup>in same</sup> some facts in brief <sup>but</sup> without specific data. We are of the opinion that the said representation of the applicant be disposed of with a speaking order. Therefore, we direct the respondent no. 2/Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow, to dispose of the representation of the petitioner dated 20-2-1990 if received in the office or after

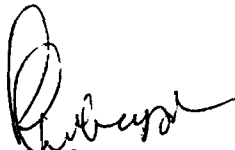
DK. Agrawal

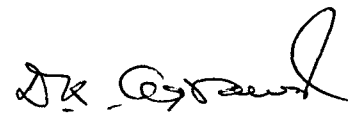
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obtaining a copy thereof from the applicant or from record of the case within a period of four months from the date of receipt of this order with speaking order indicating therein if any junior to the applicant similarly placed has been re-engaged and if so, reasons therefor. If the applicant still feels dissatisfied, he can approach the Tribunal in accordance with law. It shall be the duty of the applicant to serve a copy of this order on respondent no. 4 i.e. Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow, and may file proof thereof at the time of filing of the petition in the Tribunal.

2. The application is/finally disposed of with the above observation.

  
(A.M.)

  
(J.M.) 29.8.90

Dated : Lucknow

August 29, 1990

ES/